

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

Ref: Docket No. 54/GT/2013

Date: 04.6.2013

To,  
The Chief Engineer (Commercial),  
NHPC Office Complex  
Sector-33, Faridabad  
Haryana-121003

Sir,

Subject: **Docket No. 54/GT/2013: Petition for revision of tariff of Rangit hydroelectric Station of NHPC for the tariff period 2009-14**

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With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **18.6.2013**:

- (a) A statement indicating additional capitalization for the period 2009-14 has been incorporated and an amount of ₹6.09 lakh towards 'Assumed/ Deemed deletion' for the year 2009-10 has been claimed. The meaning of 'deemed deletion' along with the details of assets under this category may be specified.
- (b) Whereas certain works additional capitalization which was not earlier projected have now been executed as per site requirements and has now been claimed. Hence the de-capitalized value of some of the old assets after replacement with new asset may be submitted for the following:

Year	Description of Asset
2009-10	Universal Relay Kit
2010-11	Outdoor type floor mounting elect. control panel
2011-12	Variable Auto transformer & LT panel and Split type air conditioner for PH

2. Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)